# CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES,1990)

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## FROM No. 4 (SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH:

#### ORDER SHEET

	Original Applecation No:- 270 /03
	Mise Petition No:
e	Contempt Petition No:
: No	keview applecation No:
	Name of the Applecant(S): I Invoribala Dew
. W	Name of the Respondant(s): N.U.I. 9000
	Advocate for the Applecant: - A. Mahandha Kryh, P.K. Nox charles Aslam kham  Advocate for the Respondat: - Cast
	Notes of the Registry & date & Order of the Tribunal
	The Hon'ble Sri K.V.  prahladan, Admn.Member  Heard Mr A.M.Singh, learned  counsel for the applicant.  Application is admitted.Issue  notice to the respondents.  List on 21.1.04 for written  statement and further orders.
	pg )
9	21.01.04 Heard learned counsel for
(ou	the parties.  Order passed separately.  1811463
•	o sorder dt. 17/12/03, Member (A) Member (J - 2 D/Section for pg
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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Applications No.269, 270, 271, 277, 278, 279 and 280 of 2003.

Date of Order : This the 21st Day of January, 2004.

The Hon'ble Sri Bharat Bhusan, Judicial Member.

The Hon ble Sri K. v. prahladan, Administrative Member.

Shri Chongtham Sunilkumar Singh (OA.269/03)

Smt. A.Isworibala Devi (OA. 270/03)

Sri Elangbam Brojenkumar Singh (0.A.271/03)

Sri Laishram Jayenta Singh (O.A.277/03)

Sri Thokchom Sanayaima Singh (0.A.278/03)

Sri Okram Rameshwor Singh (O.A.279/03)

Sri T.D.Nijamkha Chiru (O.A. 280/03)

. . . Applicants

By Advocate Sri A.M.Singh.

#### - Versus -

- Union of India, represented the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
- 2. The Secretary to the Govt. of India, Ministry of Finance, New Delhi.
- 3. The Director General of S.S.B. East Block-V. R.C. puram, New Delhi-66.
- 4. The Chief Veterinary Officer, Directorate Office, S.S.B, R.K.Puram, New Delhi-66.
- 5. The Divisional Organisation/Inspector General Manipur and Nagaland Division, Lamphel, Imphal, Manipur. . . . Respondents.

By Sri A.Deb Roy, Sr.C.G.S.C.

#### ORDER (ORAL)

#### SRI BHARAT BHUSAN, MEMBER (J)

4.

The aforesaid O.As involving identical questions of law and tacts are being disposed of by this common order.

2. The applicants in all the cases are Senior Field
Assistant (Veterinary) serving in Special Service Bureau (SSB for short). The case of the applicants is that the veterinary establishment in any organisation or Directorate or Institute.

there exist a certain post or posts with normally a nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant. Their main work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post either of the Directorate of Assam Rifles or B.S.F or other organisation are to be treated as / same in view of the Section 30(b) of the Indian Veterinary Council Act 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience. It is stated that as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclature of post into account, the pay scale was recommended to revise equally to 8.4500-7000/- so that there may not arise any question of pay anomally. But the respondents failed to implement the same without any cogent reason and denied the right of the applicants to enjoy the said revised pay scale. It has been contended that the pay scale of similarly situated veterinary compounder of Forest service and compounder of B.S.F have already since been revised to &.4500-125-7000/-. It has further been urged before us that for the purpose of the similarly situated veterinary Field Assistants serving in Assam Rifles had taken the matter to the Tribunal and the Guwahati Bench of the Central Adminstrative Tribunal had granted them the relief while disposing of 0.A.65/2002 on 11.12.2002. The applicants submit that relief on similar line be granted to them as well. The relief claimed in the O.As are as under :

(i) Respondents be directed to upgrade the pay scale of Sr.V.F.A (S.S.B) to Rs.4500-7000/- in parity with Sr.veterinary Compounder of Forest Department w.e.f. 01.01.1996;

- (ii) to direct the Respondents to consider for changing the nomenclature of the present petitioner's post of Sr.VFAs either Senior Veterinary Compounder or Sr.Veterinary Assistant etc.
- The learned counsel for the applicants at this stage 3. submits that the representations praying for grant of such reliefs had already been submitted by them to the Ministry of Home Affairs, Government of India but they have not received any favourable reply so far. At this stage, the learned counsel for the applicants urges that the applicants weard immediately furnish/copies of the representations in respect of all the applicants to the respondents for their kind consideration. This being so, in our view this batch of C.As can be disposed of at this stage itself by giving direction to the applicants to move fresh comprehensive representations before the respondents within a period of 15 days from today and thereafter the respondents shall proceed to dispose of the same within a period of 2 months thereafter by taking into consideration the observations made by the Tribunal in O.A.65/2002 in its judgment dated 11.12.2002.

All the above applications are accordingly disposed of. No order as to costs.

A copy of the judgment be placed in each case file.

Sd/MEMBER (A)

Sd/MEMBER (J)

### IN THE CENTRAL ADMIN

#### **GUWAHATI BENCH**

Smt. A. Isworibala Devi.

Applicant.

Versus -

The Union of India and others.

Respondents

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Signature of the Applicant

For use in Tribunal's office.

Date of filing:

Registration No. :

#### IN THE CENTRAL ADMINISTRATIVE TRIBUNAL.

#### GUWAHATI BENCH

### Original Application No. 270 of 2003.

Smt, A. Isworibala Devi, aged about 34. years, W/o
Shri Nirpendra Sharma, by occupation a Senior Field
Assistant(Veterinary) in S.S.B., now posting at Area
Organiser S.S.B., Imphal, Manipur, Nagaland
Division, a resident of Kangjabi Leirak, P.O. & P.S.
Imphal, Imphal West District, Manipur.
1. The Union of India through its Secretary to the
Government of India, Ministry of Home Affairs.
2. The Ministry of Finance through its Secretary,
Government of India, New Delhi.
3. The Director General of S.S.B., East Block-V,
R.C. Puram, New Delhi - 66.
4. The Chief Veterinary Officer, Directorate Office,
S.S.B., R.K. Puram, New Delhi – 66.
5. The Divisional Organisation/Inspector General,
Manipur and Nagaland Division, Lamphel, Imphal,
Manipur.

#### Details of Application :-

1. Particulars of the order against which the application is made:

Against the inaction of the Respondents in implementing the Central

Civil Services (RP) Rules, 1997 in the other words for non-implementation of

the Central Civil Services (Revised Pay) Veterinarians (Veterinary Staffs) of the S.S.B. which has been nomenclatured as Senior Field Assistants(Veterinary) for short (SFA/V)

#### 2. <u>Jurisdiction of Tribunal</u>:-

The applicant declares that the subject matter of the present case where he wants redressal is within the jurisdiction of the Central Administrative Tribunal, Guwahati Bench.

#### 3. <u>Limitation</u>:-

The subject matter of the present case is as regards to unequal treatment in implementing the CGS (Revised Pay) Rules, 1997. There is a delay of 515 (five hundred fifteen) days in filing.

#### 4. Facts of the case:

- (A) The applicant is a bonafide citizen of India having permanent residence at Kangjabi Leirak, P.O. & P.S. Imphal, Imphal West District, Manipur. The present Applicant is an educated person possessing the following certificates and degree:-
  - (i) She passed B.A. in the year 1992.
  - (ii) Elementary and Animal Husbandry and Veterinary Scheme

    Examination in the year 1987-88 for Veterinary Filed

    Assistant Training Centre, Government of Manipur.

True copies of certificates (i) B.A. and (ii)

Veterinary Field Assistant Course are enclosed

herewith and marked as Annexures-A/1 and

A/2 respectively.

Applicant joined in the private Poultry Industry for about one and half years.

While the Petitioner was serving in the different Firms, received a call letter from the Directorate of General Security Office of Divisional Organiser,

S.S.B., Manipur, Nagaland Division vide Memorandum being No.1/30(11)
8/92/ND/28926 dated 5<sup>th</sup> December, 1992 to appear for Physical Efficiency

Test the Directorate General of Security Office of the Director, S.S.B.

issued another call letter vide Memorandum being No.6/SSB/A
2/92(14)/4022 dated 02/11/1993 to face an interview to be held in the office of the Divisional Organiser S.S.B., Manipur & Nagaland Division, Imphal.

and 02/11/1993 are enclosed herewith and marked as Annexures-A/3 and A/4 respectively.

(C) That, the Applicant faced the interview and selected for appointment to the said post of Senior Field Assistant (Vety.) and accordingly, the Directorate General of Security, Office of the Area Organiser, S.S.B., Manipur & Nagaland Division Area, issued appointment order being No.2/1(a)GC/94/SSB/11103, dated, 2<sup>nd</sup> August, 1994 at the minimum scale of Rs.975-25-1150-EB-30-1660/- per month plus other allowances as admissible under Central Government employees.

A true copy of the order dated 27/07/1994 is enclosed herewith and marked as Annexure-A/5.

D. The present Applicant is Senior Field Assistant (Vety.) also known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Asstt.

Vaccinator and Milk Recorder etc. They are categorised paraveterinarian posts. They provide auxiliary support Veterinary and Animal Husbandry practice.

The minimum required qualification of such post is Matriculation with Diploma or Certificate with experience of one or two years as the case may be. Section 30 of the Indian Veterinary Council Act., 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby produced.

Sec. 30(b) Practise Veterinary Medicine in any State:-

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) of any state or any veterinary institution in India to render under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

Explanation: "Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid, like vaccination, castration and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, be notification in the Official Gazette, specify in the behalf.

Therefore, duties and nature of works of all such posts are to do minor veterinary services which provides auxiliary support in Veterinary and Animal Husbandry Service like vaccination, castration, dressing of wounds

'W

or treatment of ailments etc. In this regard, a clarification was sought by the Chief Veterinary Officer, Directorate General of Security, Office of the Director, S.S.B. vide letter being No.24/Vet/SSB/90-VC-2 dated 01/01/1993 to the Government of India, Ministry of Agriculture, Department of Animal-Husbandry and Dairying. In reply to the above mentioned letter the Government of India was informed about the minor veterinary services like vaccination, castration, dressing of wounds and such other types of preliminary aid or treatment of such ailments can be undertaken by a person holding a Diploma or Certificate of Veterinary Supervisor, Stock-man or Stock Assistants under the supervision and direction of a registered practitioner.

A true copy of the said letter dated 17/03/1993 is enclosed herewith and marked as Annexure-A/6.

E. That, initially, the pay scale of the said post i.e. Veterinary staffs or Para Veterinary was placed at the pay range from 950-1500/- to 1200-2040/-. But, now as per 5th Pay Commission Report, the Central Government revised the pay scale of the said Veterinary staffs/or Paraveterinarian posts to the scale of Rs.4000-100-6000/- p.m. by naming the post such as Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. All the concerned Department under Central service have implemented the said revision of pay. However, in the case of Senior Veterinary Field Assistant of S.S.B., Respondents deliberately failed to implement such revision of pay by taking the chance of mentioning in the nomenclature of Sr. V.F.A. in the Column of Veterinary staffs of the Central Civil Services (Revised Pay) Rules, 1997.

F. That, instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Services (RP) Rules 1997 i.e. 4000-100-6000/- by taking analogy of the post or veterinary staffs as described in Section 30 of the Indian Veterinary Council Act. 1984, where it is clearly stated that what ever name may be called, but the Respondents implement the C.G.S.(RP)

Rules 1997 in Schedule "A" i.e. Rs.3200-4900.

True copies of the relevant page showing pay scale of the veterinary staffs of the S.S.B. in the Central Civil Service (Revised Pay) Rules, 1997, First Schedule of Part "A". Relevant Portion of Section 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures-A/7 and A/8 respectively.

It will not be out of place to mention here that the post of Sr.

Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs.950-20-1150-EB-25-1400/- less than the pay scale of Sr. VFA, S.S.B.. But with the new pay revision the pay scale of the said Sr.

Vety. Compounder of Forest Service is revised to Rs.4500-125-7000/-

A true copy of the relevant page showing the pay scale of Forest Dept. is enclosed herewith and marked as Annexure-A/9.

The Petitioner begs to submit that the Compounder of BSF is also enjoying the pay scale of Rs.1400-2300/- pre revised and after revised Rs.4500-125-7000/- per month. It is also begged to submit that the nature of ...

work of Compounder B.S.F. is only to maintain pharmatical works under supervision of a Register Veterinary Doctors.

G. That, The Director General of Security issued a Memorandum being No.30/SSB/VC/89(19) dated 26<sup>th</sup> February, 1990 to the extend that the aims and objectives of Veterinary and Animal Husbandry work and charter of duties to be performed by the CAS Gr.I (Vety.) and para-veterinary staffs. In the said Memorandum dated 26/02/1990 the charter of duties of Veterinary staffs is enclosed as Annexure-III and the same is reproduced hereunder:

ANNEXURE-III

## CHARTER OF DUTIES OF VETERINARY STAFF SFA-(VET)/CONST(VET)

- 1. To visit remote areas/broder villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock/poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.
- 2. To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.
- 3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygenic management of live-stock for better profitable. For this purpose, his monthly tour programme will be finalised well in

advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and A.O.

- 4. To submit his tentative tour programme for the following month through C.O. to CAS Gr.-I(Vet) at least a fortnight in advance.
- 5. For every calendar month to submit a detailed tour diary to his controlling authority to reach him by the 7<sup>th</sup> of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with Cos/CAS Gr.-I(Vet) Independent touring may be allowed in special cases by CAS Gr.-I(Vet)/C.O. with the approval of AO/SAO.
- 6. To assist the CAS Gr.-I(Vet) in performing day to day work.
- 7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection thereof. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFO SFA(Vet)/HC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortage in stores/equipments in this regard.
  - 8. To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.
- 9. To ensure that kits provided to him are properly utilised and kept ready as per requirement.

- 10. To administer only those drugs/medicines which he has been taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest priority).
- 9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5<sup>th</sup> of the following month at the latest.
- 10. To ensure that at veterinary centres, emergency tray and first aid kits are always kept ready and reserve to meet any type of emergency.
- 11. To correctly prepare in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.
- 12. To correctly and expeditiously distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.
- 13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers (instruments/equipment) and other prescribed documents/records etc.

- 14. To ensure that there is no excess stocking specially of shortlife drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.
- 15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in thearea.
- 16. To regularly submit the monthly progress report (MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.
- 17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.
- 18. To undertake and perform such other duties as may be assigned to him by the higher authorities."

A true copy of the Memorandum dated 26/02/1990 is enclosed herewith and marked as Annexure-A/10.

- H. That, as stated above the duties and nature of works of the Sr.FA(V) and other posts like Stockman/Compounder/Stock Asstt./Animal Husbandry Asstt./Dresser etc. are minor veterinary service rendering preliminary veterinary aids like vaccination, castration, dressing of wound etc. Therefore, the nature of works or work allocation of all the veterinary staffs (or para veterinarian post) are almost same in view of the Section 30(b) of the said Act. 1984. But in ground reality the Sr.FA(V) in S.S.B. and Forest Department are more ordous and than the other veterinary staffs of other Departments.
- I. The Service of the Sr.FA(V) in S.S.B. with one year certificate course in the Veterinary Science is also a Technical Post. In the Hand Book of Indian Council of Agricultural Research (ICAR), it is clearly pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix-II of the said Hand Book of ICAR.

A true rue copy of the relevant page containing

Appendix-II of the Hand Book of ICAR is

enclosed herewith and marked as Annexure-

A/11.

It may also be relevant to mention that in CCS(RP) Rules, 1997 Part

13 Sl. No.XXII there is also another column under the heading of "Other

Technicians" and the same is reproduced herein:-

#### "XXII OTHER TECHNICIANS"

(a) Post requiring matriculation with some experience as minimum qualification for direct recruitment Rs.4000-100-6000/-

One Shri S.M. Singh VFA of Assam Rifles who is similarly situated with the present Petitioner filed an O.A. No.65 of 2002 before the Hon'ble. Central Administrative Tribunal at Guwahati Bench with similar prayer praying hereunder except at the scale of Rs.4500-125-7000/-. The said O.A. No.65 of 2002 was disposed of vide judgment and order dated 11/12/2002 with the following observation and direction "Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order. The application thus stands disposed of. There shall, however, be no order as to costs." this stands disposed of. There shall, however, be no order as to cast. In pursuance of the order of the Hon'ble Central Administrative Tribunal, Guwahati, the Government of India, Ministry of Home Affairs conveyed sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- vide letter No.II.27014/16/99-PF.IV dated 28th October, 2003.

Part B Sl.No.XXII, order of the Hon'ble
Central Administrative Tribunal dated
11/12/2002 and convey letter of the
Government of India dated 28/10/2003 are

enclosed herewith as Annexures-A/12, A/13 and A/14 respectively.

#### -- 5. Grounds for relief with legal provision :-

- (a) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as-VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant (Whatever name may be called). Their man work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post (which is termed as paraveterinarian post) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in view of the Section 30 (b) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said Section 30(b) of the said Act. 1984; so also as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclatured of post into one ground as paraveterinarian post, the pay scale was recommended to revise equally to Rs.4500-7000/- so that there may not arise any question of pay anomaly. The Central-Govt. also accepted and approved the recommendation and revised -the pay scale of such post to Rs. 4000-6000/- by reflecting under the heading "XXIV-Veterinary Staffs"(c) of the CCS(RP) Rules, 1997. But the Respondents failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay scale.

matriculation with some experience and recommended to revise the pay scale to Rs.4000-6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS(RP) Rules, 1997 and reflected under the heading or column No."XXII-OTHER TECHNICIANS" for convenient the same is reproduced herein:

#### "XXII – OTHER TECHNICIANS"

- (a) Posts requiring matriculation

  With some experience as minimum ... Rs. 4000-6000/
  Qualification for direct recruitment.
- (b) SFA(V) of S.S.B. is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and Section 30(b) of the Indian Veterinary Council Act., 1984). Looking in this angle too, the pay scale of VFA/AR is sought to have revised to Rs.4500-7000/- as done in the case of Central Forest Department in ROP, 1999.
- (c) That, similarly situated with the present Applicant's case also disposed of vide judgment and order dated 11/12/2002 passed in O.A.

  No.65 of 2002 and the authorities also complied the said judgment and order by enhancing the scale of Rs.3200-4900/- to 4000-6000/-
- (d) That, the SFA(V) of /SSB and its counterparts (or equivalent posts) in different organisation or Directorate or Institute are all same and equal either in the nature of works or in looking to the minimum educational qualification. So, the principle of equal pay for equal works is applicable in the present case as enumerated in Article 39(d) of the Constitution of India.



#### 6. Details of the remedies exhausted:

The applicant and other colleagues filed number of representations, the latest one was submitted by one Shri-Ch. Sunil Singh, Sr. FA(V) on 20/02/2002 after the Ministry of Home Affairs has been taken over the SSB, with a prayer inter-alia to implement the 5<sup>th</sup> Pay Commission to the SFA(V) Staffs of S.S.B. as done in case of other Veterinary staffs of different Departments.

In response to the said representation the Directorate General of Security Office issued a Memorandum being No.15/SSB/A-4/2002(2)-2567 dated 14/05/2002 to the extend that "2. The scale of pay of other designated post prevailing in the other Department cannot be applicable in this Department. The post is designated as SFA(Vety), the scale of pay attached to the post of SFA(Head Constable) will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly."

True copies of the representation dated 20/02/2002 and Memorandum dated 14/05/2002 are enclosed herewith and marked as Annexures-A/15 and A/16 respectively.

#### 7. Matter not previously filed or pending with any other Court:

The Applicant further declares that he had not previously filed any application, writ-petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ-petition or suit is pending before any of them.

#### 8. Reliefs sought:

- (i) Respondents be directed to upgrade the pay scale of Sr.FA(V)

  (S.S.B.) to Rs.4500-7000/- in parity with Sr. Veterinary

  Compounder of Forest Department w.e.f. 01/01/1996;
- (ii) to direct the Respondents to consider for changing the nomenclature of the present Petitioner's post of Sr.FA(V) either Senior Veterinary Compounder or Sr. Veterinary Assistant etc.

#### 9. In the Interim:

During the pendency of this Application the authorities shall not be barred to implement the Central Civil Service (Revision of Pay).

Signature of the Applicant.

#### Dated/Imphal,

The November, 2003.

 $\mathbf{B}\mathbf{y} :-$ 

Advocate.

- 10. The application is being submitted by hand through the Applicant's duly appointed counsel.
- 11. Particulars of Postal Orders filed in respect of the application fee:-
- 12. List of enclosures:
  - (1) Application in triplicate.
  - (2) Affidavit

N

(3) Postal Order No.

dated

in favour of the payee, the Registrar, CAT, Guwahati Branch,

Guwahati.

- (4) 5 extra copies of the application for 5 Respondents.
- (5) Index in Form-1.
- (6) Receipt Slip.
- (7) Vakalatnama.

V

#### **VERIFICATION**—

#### Dated/Imphal,

The November, 2003.

...By :-

Advocate.

To

The Registrar,

Central Administrative Tribunal,

Guwahati Bench, Guwahati.



#### IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

#### **GUWAHATI BENCH**

#### ORIGINAL APPLICATION NO. OF 2003.

Smt. A. Isworibala Devi.

Applicant.

- Versus -

The Union of India and others.

Respondents.

#### AFFIDAVIT -

- I, A. Isworibala Devi, aged about . . . . years, W/o Shri Nirpendra Sharma, by occupation a Senior Field Assistant(Veterinary) in S.S.B., now posting at Area Organiser S.S.B., Imphal, Manipur, Nagaland Division, a resident of Kangjabi Leirak, P.O. & P.S. Imphal, Imphal West District, Manipur, do hereby solemnly affirm and state as follows:-
- 1. That, I am the Applicant in the accompanying application. I have gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this affidavit in support of the statements made in the said application. These are true to my knowledge.
- 2. That, the statements made in the foregoing paragraph Nos.1, 4 and 9 are within my personal knowledge; and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the Para Nos.5, 6, 7

(Tongbram Mani Singh)
Oath Commissioner, (Judicial)
Manipur,



and 8 are based on the information received by me from my counsel which I believe the same to be true.

3. That, the documents at Annexure-A/1 to A/16 are the true and correct copies of their originals.

A. Isworibala Devi

(Smt. A. Isworibala Devi)

DEPONENT.

Dated/Imphal,

The November, 2003.

Drawn up by:-

Advocate.

Solemnly affirm before me on .24/.463

The Deponent seems to understand the contents fully well on their being read over and explained to him. July 29-11-200

(Tongbram Mani Singh)
Oath Commissioner, (Judiclai)
Manipur.

MI

No. 068

OFFICE OF THE PRINCIPAL MANIPUR COLLEGE, IMPHAL

Provisional Certificate

This is to costify that Ambum Iswaribala Disapposated at the TDE ALGA Examination of the Manipus University held in the year 1901 under Roll No. 7475 and was declared to have passed the said Examination in pass division as per Result Sheet supplied to the College.

Date Imphal
the 24 - 2 - 1994

Crifica by:

la Rotin De

Manigum College Imphal

INLIEU OF THE UNIVERSITY CERPHICATE WHICH WILL BE ISSUED LATER BY THE UNIVERSITY.

1854
FIELD ASSISTANT TRAINING
CENTRAL

GOVERNMENT OF MANIPUR
Porompat, Imphal

Veterinary And Animal Husbandry Dept. Manipur

Elementary Animal Husbandry and Veterinary Science Examination.

Academic Session 1987-88.

Certified that Shri, Shripati, Kumari A. Shesokibala Seri (Roll no 157).

having attended the prescrived course of studies in the Vity. Field Assistant Training

Centre, passed successfully the Final Examination held in the month of May. 19.89.

and was placed in the Division.

and was folded

Dt Format: Imphat the 12 th Avg. 1991...

Pri cipal in Charge

Vety. Field Asst. Training Centre Porompat Imphal Board of Examiners

MEL BER

MEMEER

VENBER

MEMBER

MEMIER

ER \*

20

No. 1/30(11)/-1/92/10/ 28 920 Security of Directoratu.Ganeral es Office of the Divisional Organizer, 258, Munipur and Nageland Division

Na-ted the 5 to

Reference your application for the poster Sr. Field desistant ( fety) truthis organisation.

Defore the solvettoned pard at 6030 hrs on 7.1.95 at Group Centre. SSB. Luphal. F. v. hing famot. Distr. Imphal. Sunspur which is catuated 7 kms coay from Laishumpat, Imphal. Hanipur.

#### Physical Efficiency lest :- 145

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	2. 800 Ftr	e race	d athytes.		-	
	J. Lurg Ju	<b>6.7</b>	11112		10* 77	
	4. Htgh Ju		3.62 HA		3000	451140

Note: 1 Failure to attend the statum, standard as indicated against each evenly for any transof physical officiency test will amount to disqual if leation.

b) Candidates will undergo P.F. S. at their own rick. The Department shall not be Itable for any claim artaing out of any injury ouffored during the P.K.T.

"" " In ansa you qualify in the P.K.T. you sill be required appoin in the written exactuation couprising the following subject to be held on 3.1.93.

> PAPER - I General English PAPAR -

1000 hrs to 1200 hrs.

PAPER - II General Science with (particulars rejerence

1400 Ars to 1400 Ars. wedthing nonly.

4. You will be allowed to appear in the P.S.T. / Fritten examination oubject to production of the following :-

- 1) we Orginal coentificate in support of your date of birth The standard on all qualifications.
  - Jertofogute of SC/M (in case of SC/SI candidates only)
  - so objection certificate from the employer. If employed weeks alad where hy was

Plause note that no Tafan vill be eduisible. Tou sill have make your amn arrangement for lodging/boarding at the place of F.K.T./written neamination.

> 2011 Ho. 18 11/SFN APE sa allusted to you.

ľα.

ARIBAM ISWORIBALA DEVI LAIPUBAM LEIKAI BRAHMAPUR IMPHAL, MAHIPUR

24

NO: 6/SSB/A-2/92(14)

DIRECTORATE GENERAL OF SECURITY
OFFICE OF THE DIRECTOR: SSB
BLOCK NO. V (EAST) R.K. PURM

NEW DELHI. THE 9/11/5

#### MEMORAN DUM

Subject :- Interview for the post of Senior Field Assistant (Veterinary) in the pay scale of No. 975-1660/-

Please appear for an interview to be held in the office of the Divisional Organiser, SSE Manipur & Nagaland Division, Imphal and SSE Directorate, Block V (East), R.K. Puram, New Delhi on 30.11.93 from 120 hours in connection with your selection for the above post.

- You must bring your High School Certificate showing your date of birth. certificates of having passed Veterinary Stock Assistant Course and experience certificate of at least 12 months hospital experience in treatment of different species of animal otc. and also certificate issued by the competent authority if you claim to belong to SC or ST community = all in original.
- 2nd Class Railway fare to SC/ST candidates will be given in connection with the above interview limited to the nearest Railway Station. Particulars of Railway Tickets may be brought along. (Those who are already in the service of the Cantral/State Government etc., will however, not be entitled to such benefità. You must bring an un-employment certificate from a Gazetted Officer of your locality, in case you claim refund of money spend by rail in connection with the interview. Candidates belonging to the same Station would appear in the Interview at their own expense.

( B.D. ADHIKARI )
ASSISTANT DIRECTOR (EA)

5. Aribam IsworibalaDevi
D/O A.H. Sharma
Brahmapur Laipubam. Leikai
Imphal, Near New Thumbu
Thong Bridge.

Copy to :- The Divisional Organiser, SSB, Manipur & Nagaland Division for information and necessary action.

Ushire and some of a

ASSISTANT DIRECTOR (EA)

No.2/1(8)/CC/94/SSB///03 DIRECTORATE GENERAL OF SECURITY OFFICE OF THE DIVISIONAL ORGANISER SSE MANIPUR & MAGALAND DIVISION IMPHAL-795001.

DATED THE 21819!

In pursuance of the SSB Directorate Memo No. 6/SSB/A-2/92(14)/846 dt.1.3.94, following candidates have been appointed to the post of S.F.A. (Vety) in the scale of pay of %.975-25-1150-EB-30-1660/- plus other allwances as admisible Central Govt. servants from time to time on direct recruitment basis and posted in this Division from the date shown against each. each.

Sl.No. Name & address.

posting.

1. Shri M. Premchand Meitei: s/o M.Leibakmacha Meitei Langmeithet Village,

C.O.Nongchump Uircle 15.7.94

Yairipok, Thoubal, Manipur 2. Km. H. Nandeshori Nevi D/O H. Ibochou Singh

12.7.94

C.O.Bishenpur Circle

Bisenpur Mamang Leikai, Ward No. 35 II Bishenpur, Manipur 🦠 🔠

15.7.94 C.O. Mayai Circle

Km.A. Isworibala Deyi D/O A. Harinath Sharma Brahmapur Laipubam Leikai Impha, Manipur

They will be on probation for a period of twoyears which may extended or curtailed the discretion of the competent authority.

They have been medically examined and found fit for appointment to the Central Govt. service and their veri-fication of character and antecedent and I.B. clearance, have want completed in all respect.

They are liable to be transferred to anywhere in India in SSW organisation.

They will be required to undergo training course prescribed for there by SSB Dte.

AARBATORGANISLR (ADMN)

Les Arold

Copy to:

The Director of Accounts, Cab. Sectt. Block-IX(East), R.K. Puram, New Delhi-66

2. The Assistant Director,
R.K. Puram, New Delhi-66
3. The Assistant Director (Coord),
SSB Dte, Block-V(East), R.K. Puram, New Delhi-66
Anna Organiser, SSB, Imphal/HQ.
Imphal The Assistant Director (EA), 35B Dte,

5. The Divisional Medical Officer, Divn. HQ. Imphal

6. The Accounts branch. 7. Individual concerned 8. ACR (Non Gazetted). 9. Personal file

10. Service, book 11. Order file.

REA ORGANISER (ADM)

YRD

SIN 67 (R)

ANNEXURE -

2011.dr./13/73

No.53-71/38-LDT(LH)
Government of India
Ministry of Agriculture
Deptt. of Animal Husbandry
and Dairying.

Krishi Bhavan, New Delhi Dated the 17th March, 193

To

Dr. Sashi Ranjan
Chief Veterinary Officer
Dte. General of Security
Office of the Director: SSB
Block V(East) R.K. Puram
New Delhi 110 066

-95

Sub: - Veterinary aid to villagers through para veterinary staff - Reg.

Str,

With reference to your letter No.24/Vet/SSB/90/VC-2 dated 1.1.1993 on the subject cited above, I am directed to say that the Indian Veterinary Council Act does not provide any right to a person other than the registered veterinary practitioner to hold office as veterinary physician or surgeon and practice veterinary medicine in any State. However, minor veterinary services in terms of rendering of preliminary veterinary aid, like vaccination, castration, dressed of wounds and such other types of preliminary aid or the treatment of such comments can be undertaken by order by a person holding a divious or certificate of veterinary supervisor, stock-man or stock assistants under the supervision and direction of a registered practitioner.

2. In your case you may issue orders permitting para-veterinary staff holding the above mentioned diploma or certificate to undertake minor veterinary service under the supervision and direction of registered veterinary practitioner. You may take the services of the registered veterinary surgeons of the State Governments locally available in these areas.

Yours faithfully,

( A. b. N a) i )

Assistant Commissioner (LH)

College Colon Chan

ANNEXURE-A/7

COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

water on the matches THE FIRST SCHEDULE stangership of the rate of the residence of the rate o

and after a year boat and another the PART - A Revised scales for posts carrying present scales in Group 'A', 'B', 'C' & 'D' except posts for which different revised scales are notified separately.

SLTO	POST/	PRESENT SCALE	REVISED SCALE
NO.	GRADE	(Rs.)	(Rs.)
1.	2.	3.	4.
ī.	S-1	750-12-870-14-940	2550-55-2660-60-3200
2.	S-2	775-12-871-14-1025	2610-60-3150-65-3540
3.	S.3.	800-15-1010-20-1150	2650-65-3300-70-4000
4.	JES42	825-15-900-20-1200	2750-70-3800-75-4400
5.	\$ 5.5	950-20-1150-25-1400 *	3050-75-3950-80-4390
		950-20-1150-25-1500	
		1150-25-1500	
6.	S-6	975-25-1150-30-1540	_ 3200-85-4900 -
	1-4	975-25-1150-30-1660	a-reconstitution of the second
7. '	S-7	1200-30-1440-30-1800	4000-100-6000
	•	1200-30-1560-40-2040	
		1320-30-1560-40-2040	
B <b>.</b> .	S-8	1350-30-1440-40-1800-50-2200	4500-125-7000
		1400-40-1800-50-2300	
).	S-9	1400-40-1600-50-2300-60-2600	5000-150-8000
		1600-50-2300-60-2660	
10.	S-10	1640-60-2600-75-2900	5500-175-9000
11. 🕆	S-11	2000-60-2120	6500-200-6900
12.	- S-12 -	2000-60-2300-75-3200	6500-200-10500
		2000-60-2300-75-3200-3500	
13.	S-13	2375-75-3200-100-3500	7450-225-11500
		2375-75-3200-100-3500-125-3750	
14.	S-14	2500-4000 (proposed new	7500-250-12000
		pre-revised scale)	
15. \	" S-15	2200-75-2800-100-4000	8000-275-13500
•.	•	2300-100-2800	
16.	S-16	2630/- FIXED	9000/- FIXED
7. ~	S-17	2630-75-2780	9000-275-9550
8.	S-18	3150-100-3350	10325-325-10975
9.	S-19	3000-125-3625	10000-325-15200
	1.	3000-100-3500-125-4500	
. 6.	$f^{*} = f^{*}$	3000-100-3500-125-5000	
0.	S-20	3200-100-3700-125-4700	10650-325-15850

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11

27. If the name of any person enrolled on a State veterinary register is removed therefrom in pursuance of any power conferred under this Act, the Council shall direct the removal of the name of such person from the Indian veterinary practitioners register. the right tions, specify standards of

28. Every person registered in the Indian voterinary practitioners register shall notify any transfer of the place of his residence or (1)practice: to the Council and the State Veterinary Council within alacty to days of such transfer, failing which his right to participate in the dection not members of the Council or a State Veterinary Council beshall be liable to the forfeited by order of the Central Government either permanently or for such period as may be specified therein.

Removal of names from the Indian veterinary pracregister.

Person enrolled on Indian veterinary prac-titioners register to notify change of place of residence of practice.

#### $SH_{i})|_{X_{i}}$ ' CHAPTER IV

## Holder PRIVILEGES OF REGISTERED VETERINARY

144 W W .

Act, every person whose name is for the time being borne on the land veterinary practitioners register shall be entitled according to his qualifications to practise as a veterinary practitioner and to recover, in due course of law in respect of such practice any expenses, charges in respect of medicaments and other appliances or any fees to which he may be entitled. to which he may be entitled.

30. No person, other than a registered veterinary practitioner,

(a) hold office as veterinary physician or surgeon or any other like office (by whatever name called) in Government or in any institution maintained by a local or other authority;

(b) practise veterinary medicine in any State:

Provided that the State Government may, by order, permit a person holding a diploma or certificate of veterinary supervisor.

holding a diploma or certificate of veterinary supervisor.

by the Directorate of Animal Husbandry (by whatever name called) issued called) of any State or any veterinary institution in India, to render under the supervision and direction of a registered veterinary practitioner, minor veterinary services.

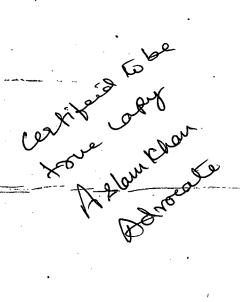
of preliminary veterinary aid, like, vaccination, castration, and line dressing of wounds, and such other types of preliminary aid or the treatment of such affinents as the State Government as the State Government of such affine Government of such affine Government or the diffication in the Official Gazette, specify in the behalf may, by notification in the Official Gazette, specify in the behalf

(b) be entitled to sign or authenticate a veterinary health certificate or any other certificate required by any law to be , boil signed or authenticated by a duly qualified veterinary practitioner;

(d) be entitled to give evidence at any inquest or in any Acourt of law as an expert under section 45 of the Indian Evidence Act, 1872, on any matter relating to veterinary medicine.

Privileges of persons who are enrolled on Indian veterinary practitioners register.

Right of persons who are enrolled on the Indian veterioary practitioners register.



#### A-74 COMPILATION OF FIFTH CRINTRAL PAY COMMISSION RIGIORT

(1)	(2)	(3)	(4) (5)
7.	Range Officer/Forest Ranger	1400-40-1800-EB-50-2300	5500-175-9000 104.10
8.	Asstt. Conservator of		6500-200-10500 104.10
25	Forests white open carries	100-3500	7500-250-12000
	Fire Staff		The Mark State of the State of
9.	Fireman :	750-12-870-EB-14-940	2610-60-3150-65- 104.11
	5.17 (CO)(6.00) 5.15		3540
9.	Andaman and Nicob		and the state of the state of
12	Directorate of Fisher		
12.	•	2000-60-2300-EB-75-3200	6500-200-10500 14.20
12	Officer/Asstt. Dir.	1200 20 1560 EB 40 2040	7500-250-12000
13.	Surveyors	1200-30-1560-EB-40-2040	4000-100-6000 104.21
	no the tour	,	* 14500-125-7000 (1) 5000-150-8000
4.:	Plant Operator-cum-	950-20-1150-EB-25-1400	4000-100-6000 104.22
	Mcchanic :	16 14 18 1	100-100-000 104.22
	Public Works Depart		,
	Asstt. Town Planner	2000-60-2300-EB-75-3200	6500-200-10500 104.23
		100-3500	7500-250-12000
6.1	Assistant Shed Master	1200-30-1560-EB-40-2040 ·	4500-125-7000 104.24
	Shed Master	1400-40-1800-EB-50-2300	5000-150-8000 104.24
8.	Overseer.)	950-20-1150-EB-25-1400.	3050-75-3950-80- 104.25
		•	4590
51.		: ·	4000-100-6000
	Health Department	•	
	Pharmacists	1200-30-1560-EB-40-2040	4500-125-7000 104.28
્ત	90 GARAGA	Committee of the commit	5000-150-8000
^	11	050 00 1150 77 05 150	5500-175-9000
	Lineman-cum-Meter	950-20-1150-EB-25-1500	4000-100-6000 104.29
	Reader (1) Street	and the same of the	• • •
	Forest Department	935 1 1010 FD 20 1160	1000 100 1000 1711 10
	Senior Veterinary	800-15-1010-EB-20-1150	4000-100-6000 1 104.30
	Compounder	950-20-1150-EB-25-1400	4500-125-7000 104.30
	Compounder Dadra and Nagar Hav	, it is	ल <del>== ;; लाल</del> । व ।
	Daora and Nagar Hav Health Department>	en :	and the second s
دد. آنتینا	Bio-Chemist : 1/ (1/2)	1640-60-2600-EB-75-2900	4500 200 10500 104 22
	Public Works Departn		6500-200-10500. 104.32
	Draughtsman Grade I	1400-40-1800-EB-50-2300	5000 150 0000 - 104 00
	Draughtsman Grade II	1200-30-1560-EB-40-2040	5000-150-8000 104.33
		950-20-1150-EB-25-1500	4500-125-7000 104.33
	Lakshadweep :	320-70-1120-EB-72-1200	4000-100-6000 104.33
	Directorate of Health		
		2000 (0 4000 ND E4 6555	
	Ayurvedio Physician (	2000-60-2300-EB-75-3200-	8000-275-13500 104.36

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ANNEXUES 4-1

No. 30/SJB/VC/89(19)
Directorate General of Security
Office of the Director SSB
East Block-V, R.K.Puram
New Telhi - 110066.

Dated the 26 Feb 1990

#### MEMORENDUM

Subject:- Aims and objectives of vetrinary and onimal husbandry work and charter of duties to be performed by the CAS Gr-I (Vet) and the para-Veterinary staff.

The main objective of the veterinary and anumal kundar husbandry work in the SSB is to motivate and win over the heart and minds of the people in the hordering and remote areas by uplifting their socio-economic canditions through an efficient live-stock and popultry occupation/farming which is one of the live-stock and popultry occupation/farming which is one of the live-stock significant assets and even source of livelihood so that the people inhabiting the remote strategic areas of the country become more receptive to the SSB philosophy and to participate in SSB work/programme.

2. To achieve the above objective, the Veterinary and Animal Husbandry work shall aim at the following main tasks:

To generate among the people awareness regarding hygenic management/nutritional requirements of live stock/poultry, their common ailments/diseases including those due to deficiency and their prevention.

To providem, free of cost, an effective veterinary health cover to livestock and poultry in the bordering/remote villages expecially belonging to the weaker sections (including SCs/STs) by rendering necessary preventive/curative veterinary measures.

To educate villagers about new developments/ innovations as regards the economically viable breeds of livestock and poultry and their management techniques for better profitability.

The veterinary/paraeveterinary staff will be responsible for providing veterinary and Animal Husbardry extension facilities to all needy people to the best of their knowledge and skill in the fullest spirit of selfless and dedicated service.

The non-gazetted /para-vaterinary and staff like AFO(Very), SFA(Very), HC(Very) a Const. (Very) giving first aid treatment and basic Animal husbandry extension activities, will perform duties limited to their skill, as prescribed, under the general dukker kinker knakher guidance of vercinary doctors. In case of any complications, they will seek immediate help of the concetned CAS(Very) Gr-I.

Continued about the land of th

Contd/



5. A list of kit for veterinary medic/ines/equipments to beis used to SFA(Vety) is also enclosed. Proper utilisation an replenishment of medicines should be ensured by the Disional CAS Grade-I(Vety).

Cicle and in the first instance he must cover all remote and fa flung villages in his Circle. He should first tour with the CO/CAS Grade-I where-ever possible. All N.I.P comps shuld be covered by the para-veterinary staff, and after a sty of two days move to the next camp for providing coprehensive veterinary cover to the villages in that area. As a regulare routinem, the para-veterinary staff must associte with the civic action teams and also visit all minor and major publicity campaigns when-ever held in this area. It must be clearly understood by the veterinary staff that this services will always be free of cost and not in return for any consideration, what-so-ever.

7. The charger of duties of Divisional CAS.Gr-I(Vety)/CAL-Gr-I para-veterinary staff are enclosed as Annexure -1, II and III for information and strict compliance.

8. Please acknowledge receipte

Sd/( V.N. NEGI:)
DEPUTY INSPECTOR GENERAL (DEV)

## CHARTER OF DUTIES OF VETERINARY STAFF SEA-(VET)/CONST(VET)

- SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.
- To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners. In the area under his charge.
- While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygenic management of live-stock for better profitablet. For this purpose, his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and the A.O.
- To submit his tentative tour programme for the following month through C.O. to CAS Gr-I(Vet) at least a forthalght in advance.
- For every calendar month to submit a detailed tour daury to his controlling authority to reach him by the 7th of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with COs/CAS Gr-I(Vet) Independent touring may be allowed in special cases by CAS Gr-I(Vet)/C.O with the approval of AO/SAO.
- 6. To assist the CAS Gr-I(Vet) in performing day to day work.
- 7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection throof. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFOØSFA(Vet)/HC(Vet) Constable(Vet) will be personally responsible for any lapses including for shortages in stores/equipments in the regard.
- To strictly follow the instructions and orders of the CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.
  - 9. To ensure that kits provided to him are properly utilised and kept ready asper requirement.
- To administer only those drugs/medicanes which he has the heen taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-1 of his area for guidance.

Confid/- 2.

J. 7

the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest proority).

- 9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5th of the following month at the latest.
- 10. To ensure that at veterinary centres, emergency tray and first aid kits are always keptm ready and reserve to meet any type of emergency.
- 11. To correctly prespre in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.
- To correctly and espeditionally distribute the veterinary stores/kith etc. on receipt among the AFO/SFA(Vety) under his control.
- To ensure proper and up-to-date maintenance of medical stock and dead stock registers (instruments/equipment) and other prescribed documents/records etc.
- 14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also tensure that medical stores held do not become date expired.
- To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the area.
- in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolitient dated compiled report reaches the SSB Directorate, New Delhi by the due date.
  - 47. The CAS (Veterdinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.
  - 18. To undertake and perform such other duties as may be assigned to him by the higher authorities.

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### Appendix II

# Classification of Technical Posts into Various Groups

# GROUP I-FIELD/FARM TECHNICIANS

- t. Farm Superintendent
- 2. Superintendent (Dairy)
- 3. Dairy Farm Superintendent
- 4. Farm Manager
- 5. Dairy Manager
- 6. Dairy Cattle Manager
- 7. Assistant Farm Superintendent
- 8. Assistant Superintendent (Uarry)
- 9. Junior Farm Manager
- 10. Junior Garden Superintendent
- 11. Junior Manager
- 12. Junior Superintendent
- 13. Assit. Farm Management Officer
- 14. Assistant Manager
- 15. Field Officer
- 16. Field Supervisor
- 17. Assistant Field Assistant
- 18. Field Assistant
- 19: Junior Field Assistant
- 20. Junior Field Assistant-cum= Curer
- 21. Curer
- 22. Fieldman
- 23. Senior Farm Assistant
- 24. Senior Assistant (Farm)
- 25. Farm Assistant
- 26. Junior Assistant (Farm)
- 27. Herbarium Keeper
- 28. Herbarium Assistant
- 29 Nursery Assistant

- 30. Semor Cattle Supervisor
- 31- Animal House Keeper
- 32. Horticultural Supervisor
- 33. Forester
- 3. Senior Stockman
- 23. Stockman
- 36. veierinary Officer
- 37. Senior Veterinary Assistant
- 10 Voterninary Assistant
- & Veterinary Communication
- 40. Pishing Mate
- 41. Senior Techical Assistant
- 42. Technical Assistant
- 43. Junior Teenment Assistant
- 44. Rice Production Training Asstt.
- 45. Agricultural Assistant
- 46. Botanical Assistant
- 47. Extension Assistant
- 48. Entomological Assistant
- 49. Horticultural Assistant
- 50. Livestock Assistant
- 51. Meteorological Assistant 52. Physiological Assistant
- 53. Plant Protection Assistant
- 54. Seed Exchange Assistant
- 55. Asstt. (Seed Production)
- 56. Senior Soil Assistant
- 57. Stock Assistant
- 58. Senior Block Assistant
- 59. Field Plantation & Store Asstt
- 60. Junion Survey Assistant

AN	N	EXU	NE
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<u>1.</u>	2.	3.	4.	5.
.— (b)	Sr. Physiotherapist/	237\$-75-3200-EB-	8000-275-13500	52.96
(0)	Sr. Occupational	100-3500		•
•	Therapist	The state of the s	,	,
XX.	PUBLIC AND SOCIA			
(a)	Medical Social	1600-500-2300-EB-	5500-175-9000	52.103
	Worker (holding	2660		the .
	qualification of Post	Service de la Companya de la Company		
	Graduation or Gradua-	n tracament		<ul><li>4</li></ul>
	tion with 2 years			333 111
	diploma in Social Wor	k).		62 102
(b)	Social Worker/	1400-40-1800-EB-	5500-175-9000	52,103
	Psychiatric Worker	50-2300		91 <b>(1</b> - 2)
	-(holding qualification-			` :. <del></del>
	of Port Graduation or			r, ris
	Graduation with 2 year			
	diploma in Social Wor			104.66
(c)	Welfare Officer	1400-40-1600-50-	5500-175-9000	104.65
٠,	(Grade II)/Probation	2300-EB-60-2600	•	
•	Officer (Grade II)/			
	Prison Welfare Officer	,		A 100 1 10
XXI		X-RAY TECHNICIANS		fo 107
(a) <sub>,</sub>	Radiographer	1350-30-1440-40-	5000-150-8000	52.107
	<b>.</b>	1800-EB-50-2200	4000-100-6000	52.107
<b>(b)</b>	Radiographers requiring	g a minimum	4000-100-6000	32.107
	of 2 years diploma/certi	licate	•	
, ,,,,,	after 10 + 2	TANK THE PARTY OF		
	I. OTHER TECHNIC	lation with some	4000-100-6000	52,111
(a)	Posts requiring Matricu	audi Gestion for	4000-100-0000	5
	experience as minimum direct recruitment	Quantication for		1
/L.\		a Decree in Part 1 (81)	5000-150-8000	52.111
O)	Technicians with either Science or Diploma in I	a Degree in	, 3000-130-0000	;
vv:	II CADDENEDS AND	D NURSERY WORKERS		
		· · · · · · · · · · · · · · · · · · ·	2650-65-3300-	55.129
<b>a)</b>	Sr. Garden Attendant	113-12-011-14-1023	70-4500	
**	Asstt. Foreman	825-15-900-20-1200	3050-75-3950-	55.129
<b>b</b> )	mail Publish	18 1 1 1 2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	80-4590	
t W i	v. VETERINARY ST	AFR A STANFARE C		
	Entry grade for all post		8000-275-13500	55.291
-,	requiring a degree of B.		2000 210-10000	:: <del>*****</del> ****
1	and Animal Husbandry	with		;
	registration in the Veter	inary		** .
**	Council of India as the		•	1155
	mum essential qualificat			
Ls. C	A	1200.30.1560.40	5000-150-8000	55.29615

1200-30-1560-40-

2040/

Assistant Veteri-

arian/Biological

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ANNEXUREALS

...Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order: This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,
Veterinary Field Assistant of
Assam Rifles now posted at
A.R.Thoubal, a resident of Chingamakha Maisnam
Leikai, Imphal West District, Manipur ...Applicant

By Advocate Sri S.M.Singh.

#### - Versus -

1. Union of India, through the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

the Ministry of Finance, through its Secretary, Govt. of India, New Delhi.

- 3. The Director General,
  Directorate of Assam Rifles,
  Shillong-793001.
- 4. The Deputy Inspector General, MP Range, Assam Rifles, Imphal.
- 5. The Commandant, 7th Assam Rifles, Thoubal.

By Sri A.K.Choudhury, Addl.C.G.S.C.

#### ORDER

### CHOWDHURY J. (V.C)

The issue relates to upgradation of pay scale of Veterinary Field Assistant serving in Assam Rifles to Rs. 4000-6000/- in parity with those other counter parts.

Conflered Colorander

Am A.M.Singh, learned counsel appearing for the applicant stated that the applicant was agitating the matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the Ministry of Home Affairs in its communication dated

17.12.99. The relevant text of the said communication is

reproduced below :

- (i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA.
- (ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.
- (iii) As the posts of Veterinary stff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr. A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind implementation of upgradation of the pay scale of the terrinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision of the Muthority for revising the pay scale.

applicant and also Mr A.M.Singh, learned counsel for the applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government—has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

The application thus stands disposed of. There shall,

Section Officer (1)
Section Officer (1)
C.A. T. Guwahun. 78'005

SU/VICE CHAIRMAN
Sd/ MEMBER (Adm)

# No.11.27014/16/99-PF.IV Government of India/Bharat Sarkar Ministry of Home Affairs/Grih Mantralaya

New Delhi, the 28th the October, 2003

To. The Director General Assam Rifles Shillong - 793011

Subject: O.A.No.65/2002 filed by Shri S.Mani Macha Singh in CAT Guwabati Bench for upgraded pay scale of Rs. 4000-6000/-.

am directed to refer to your letter No.1.11018/162/2003-Legal dated 29.9.2003 on the subject cited above and to convey the sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- to Shri Mani Macha Singh, Veterinary Field Assistants of Assam Rifles, with immediate effect in compliance of the order given by the Hon'ble Guwaliati Bench of Central Administrative Tribunal in O.A.No.65/2002.

This issues with the approval of Ministry of Finance vide their U.O.No.12/52/99-IC dated 17.10.2003 and Integrated Finance Division of MIIA vide their Dy.No. F.2082/Fin.V/03 dated 27.10.2003.

> Yours faithfully. (PDeb) Section Officer

Copy to :-PAO, MHA, New Delhi.

PAO, Assam Rifles, Laitumukhra, Shillong.

FA:AR, Shillong. 3. Ministry of Finance. Department of Expenditure (IC).

4.

DG:ACR, IP Estate New Delhi 5.

Fin.V (MIIA) 6.

Pers.III Section, MHA. 7.

LOAR, New Delhi.

Guard File for information to :-

PPS to JS(P).

Confibera copylande

(P Deb) Section Officer

To,

The Chief Veterinary Officer,
Government of India, Ministry of Home Affairs,
Office of the Directorate, 5.5.8.,
East Block-V, R.K. Luram, New Helhi-110066.
(Through proper channel).

Subject: Request for reconsideration of SFA(V)'s pay scale.

Şir,

With due respect, I the undersigned have the honour the following few lines under your kind consideration and necessary action.

That, Sir, I have submitted this application in r/o SFA(V)'s taken on direct recruitment vice usted 14-1-94. Already we are passed "Elementary Animal Husbandry and Veterinary Science Examination" under A.H. Dept. Govt. of Manipur at Veterinary Fild Assistant Training Centre, Porompat, Imphal (Manipur). As per recruitment Rules of Sr. Field Asstt. (Vety). I submitted required documents in your Department before intervew and in time of appointment as per vide No. IV/EA-2(2)/92. DO.J&K/14791-92 dated 16-7-94 (Encl.No.1) and also I attended the official duties & work done as a SFA(V) as per vety. live stock Asstt./Stockment/Uresser's of Animal Husbandry and Diarying Dept., Ministry of Agriculture, Govt. of India vide No. 53-71/38-LDT(LH) dated 17-3-93 and vide No. 57/VET/SSB/94(II)/646-47 dated 3-6-95 (Encl.No.2 & 3). As per C.C.S. (Vety. Staff's) rules the pay scale of Animal Husbandry Asstt./Stockment/Compounder/Stock Asstt. and Dresser has revised and accepted to Rs. 4000-100-6000 since 1st Jan., 1956 (Enclused No. 4) of page No. 87 & 91 of "Accumulation of 5th Pay Commission part B/C). And simillarly Field Asstt. (Vety) of Assam Rifle Department, Ministry of Home Affaires, Govt. of India has received/ revised & accepted 950-20-1150-25-1500 to 4000-100-6000 since last year. But till to-day S.F.A.(V) of our SSB Leptt. has not revised & accepted the scale of 4000-100-6000. In another say, the essential Qualification of SFA(II) and F.A.(V) are equivalent qualification as per recruitment rules in our Deptt. It has been the causes of moral down against the duties of our SFA(V) staffs. That the above couses please, re-consideration of pay scale for SFA(V)'s in your Deptt. Simillarly F. 4. (Vety) or Assam Rifle Deptt., Ministry of Home Affairs and as per G.C.S. rules (Vety. Staff), Govt. of India in public interest.

Thank you.

Continue Chan Change

Yours faithfully,

Office of the B.O.F./SSB-Dharhawa(Bihar),
(Temp. Attach).

Enclosed: lu(ten) only.

/COPY/



NO.15/SSB/A-4/2002(2)-2367
Government of India
Ministry of Home Affairs
Directorate General
Special Service Bureau
East Block-V.R.K.Pura m
New Delhi-110066.

Dated the 14.5.02

Memorandum.

please refer to his Memo NO.6/Vet/SSB/2001/VC-245 dated 23.4.2002, forwarding therewith an application of Shri Ch.Sunil Kumar, SFA(V) regarding reconsideration of Pay Scale of SFA(V).

The Scale of pay of other designated post prevailing in the other Department can not be made applicable in this Department. The post designated as SPA(V) the scale of pay attached to the post of SPA/Head constable will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.

3. In this regard circular Memo. of this HQrs. NO.30/SSB/A-4/99(12)-3094-3109 dated 26.4.2000 (copy enclosed) may also please be referred to

4. This issue with the approval of I.G. (pers).

Enclos: As above.

Sd/- 13.5.02 ( KAMAL RAM ) ASSISTANT DIRECTOR (EA.IV)

TO

The C.V.O. SSB HOrs. New Delgi.

Ontigra Sparity out